

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:392

ANSWERED ON:11.07.2014

IMPLEMENTATION OF INTEGRATED CHILD PROTECTION SCHEME

Pradhan Shri Nagendra Kumar

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Integrated Child Protection Scheme (ICPS) has been implemented in all the States of the country, if so, the details thereof;
- (b) the details of infrastructure, manpower and training provided under the said scheme across the country, State/UT-wise including Odisha;
- (c) whether all the States have signed Memorandum of Understanding (MoU) with the Union Government for implementation of the said scheme, if so, the details thereof and if not, the name of such States which are yet to sign the same along with the reasons therefor;
- (d) the time by which these States are likely to sign the said MoU; and
- (e) the steps taken/proposed to be taken by the Government to ensure effective implementation of the scheme across the country?

Answer

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

- (a): The Ministry of Women and Child Development is implementing Integrated Child Protection Scheme (ICPS) in all the States/UTs in the country with the objective of creating safe and protective environment for children, especially those in difficult circumstances. Under ICPS, financial support is provided for setting up and maintenance of various types of Homes and Shelters run by States/UTs or by voluntary organisations; setting up of dedicated service delivery structures at Central, State and District level; Statutory Support Services in the district like Juvenile Justice Board (JJB), Child Welfare Committee (CWC).
- (b): The State/UT-wise details of various types of Homes, Open Shelters, Specialised Adoption Agencies (SAAs), service delivery structures like State Project Support Unit (SPSU), State Child Protection Society (SCPS), State Adoption Resource Agency (SARA), District Child Protection Unit (DCPU), JJB and CWC provided financial assistance under ICPS is at Annex-I. The State/UT-wise details of manpower and training provided under ICPS is at Annex-II and Annex-III respectively.
- (c) & (d): Yes, Madam. All States/UTs have signed the Memorandum of Understanding (MoU) with the Union Government for implementation of ICPS. The last MoU signed with the State Government of Jammu & Kashmir was on 19.09.2013.
- (e): ICPS provides for setting up of Committees at State, District, Block and Village levels for monitoring the implementation of the Scheme. Further, the implementation of ICPS in States /UTs is reviewed by the Government of India in the meetings of the inter-ministerial Project Approval Board (PAB) constituted under ICPS for considering and approving the proposals received from States/UTs under the Scheme. In addition, Regional Consultations are organised by the Ministry of Women and Child Development with various stake holders to review the progress of implementation and to promote cross learning of best practices under the Scheme.